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GOVERNMENT OF INDIA
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(DEPARTMENT OF REVENUE)

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NOTIFICATION
INCOME TAX

No.2793(F.No.404/97(TRO&TN)/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income Tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue and Banking No.1770(F.No.404/105/77-ITCC) dated 11.5.1977 namely; In the said Notification for the words "Shri R. Narasimhan and Shri N. Syed Abdul Razaq" the words and letters "Shri N. Syed Abdul Razaq" shall be substituted.

Sd/-

(H. VENKATARAMAN)

Deputy Secretary to the Government of India

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